क्षेत्रीय भाषात्रों को कम्प्यूटरीकृत किया

1291. श्री मोहम्मद श्रफजल उर्फ मीम श्रफजल: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि देश में सभी क्षतीय भाषात्रों को कम्प्यूटरोकृत करने के संबंध में सरकार द्वारा क्या कदम उठाये गये हैं श्रीर गत वर्ष के दौरान प्रत्येक भाषा पर कितनी धनराशि खर्च की गई?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह): इलेक्ट्रांनिका विभाग ने वैयक्तिक संगणक में कार्ड जोड़ने के लिए रेखा चित्रों पर ग्राधारित निपुण लिपि प्रौद्योगिकी के विकास को प्रायाजित किया है जो अनेक भारतीय तथां अन्तर राष्ट्रीय भाषाओं के संगणोकरण को सुकर बनाता है। इसके अलावा इलेक्ट्रांनिको विभाग ने भारतीय भाषाओं के प्रौद्योगिको विकास के लिए एक कार्यक्रम की शुरुआत की है।

इन प्रयोगों में क्योंकि एक समेकित दृष्टिकोण भागिल है, अतः वैयक्तिक भाषा पर खर्च की गयी राशि के ब्यौरे उपलब्ध नहीं हैं। पिछन वर्ष रेखा चित्रों पर आधारित निपुण लिपि प्रौद्योगिकी पर खर्च की गयी कुल राशि तत्काल उपलब्ध नहीं है परन्तु अगस्त, 1988 से मार्च, 1991 तक 80.00 लाख रुपये की राशि खर्च की गयी थी।

Norms for recognition of institutions Delhi conducting courses like D. Pharma

1292. SHRI M. A. BABY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the norms/rules laid down by the Board of Technical Education, Delhi Administration for affiliation|recognition of institutions conducting D. Pharma, Diploma in Medical Laboratory Technology and Certificate Course in X-ray under the community scheme of Government;
- (b) whether Board of Technical Education has prescribed Syllabus,

books and other necessities for the above courses; and

(c) if so, what are the details in this regard, course-wise?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) There is no scheme as "Community Scheme" under the Government. However, there is a scheme of "Community Polytechnics" under the Central Government. No such courses are being conducted under this scheme in Delhi.

However, the Board of Terminal Education, Delhi Administration has prescribed affiliation rules for the Diplomaa Courses in Pharmacy and Medical Laboratory Technology which are being conducted in the Polytechnics in Delhi. These rules interalia include examination of ment System, availability of Primary infrastructural facilities and financial status of the society/institution and need for starting of such a programme. The Board has also prescribed syllabus for these two courses but no books has been prescribed. No Certificate Course for X-Ray is being conducted by this Board.

Allotment of land for construction of AGs office in Assam

1293. SHRIMATI BIJOYA CHAK-RAVARTY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the Government of Assam had allotted a big plot of land for the construction of A.G.'s office building and quarters for A.G.'s staff more than ten years back;
- (b) if so, what are the reasons for which construction of building has not been completed till now; and
- (c) whether there is any possibility that the A.G.'s office in Assam will be shifted from the rented building to its own building?

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[RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHALL SHANTARAM POTDUKHE): (a) to (c) Land measuring 17 bighas, 3 Kattas and 8 Lacha for construction of office building for the office of the then A.G., Assam, was alloited by the Assam Government in 1982. the proposed plot of land was not easily connected with the main, road, the Government of Assam was approached to acquire additional land which was done in May, 1980 and the approach road was constructed. September, 1987, plots measuring 43 Bighas were also selected for the construction of staff and IA & AS officers quarters. The cost for latter plots of land was finally settled by the Assam Government only in August 1990. The structural designs for the office complex are presently being prepared by the CPWD. The layout plan of the construction of staff quarters has also been approved in March 1991. It is, therefore, difficult to state at this stage when the offices would be shifted to the new building.

Shifting of A.G.'S Office in Assam

1294. SMT. BIJOYA CHAKRA-Minister VARTY. Will the FINANCE be pleased to state:

- (a) whether it is a fact that the top officials of the Accountant Generals Office function both in Assam and Meghalaya as the shifting of Accountant General Office has not been completed till today;
- (b) if so what are the reasons therefor; and
- (c) by when such shifting will be completed?

OF STATE IN THE MINISTER FINANCE MINISTRY \mathbf{OF} THE (SHRI SHANTARAM POTDUKHE): (a) to (c) The two major offices under the Comptroller & Auditor General of India who are doing the work relating to Accounts Entitlement and Audit for the States of

Assam, Meghalaya, Arunachal Pradesh and Mizoram are Accountant General (Accounts & Entitlement) Assam and Principal Accountant General (Audit) Assam, Meghalaya. Arunachal Pradesh & Mizoram. The former has his offices both in Guwahati and Shillong. Similarly, the latter has offices at Shillong and Guwahati for doing the necessary

2. The construction of the building for the offices of the Accountant General (Accounts & Entitlement) and Principal Accountant General (Audit) for which approval has been given in March 1990 will be taken up by Central Public Works Department after finalisation drawings and tenders. It is, therefore difficult to state at this stage as to when the offices will be actually shifted.

Taking over of Vishwayatan Yogashram New Delhi

1295. SHRI RAM NARAESH YADAV:

> SHRI SANTOSH KUMAR SAHU.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there was a proposal under Government's consideration sometime back for taking over Vishwayatan Yogashram:
- (b) if so, whether the said Yogashram has since been taken over; if not, by when the same is likely to be done;
- (c) what are the reasons that preventing Government from the taking over this Yoga Ashram:
- (d) what steps have so far taken by Government to safeguard the future of students and employees of this Yogashram: